COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 113 OF 2015 & IA NOs. 183, 184, 185 & 186 OF 2015 & 1255 OF 2018

Dated: 3rd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Niko Resources Ltd.

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar

Mr. Aditya Shandiiya Mr. Somiran Sharma

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R-1

Mr. Piyush Joshi

Mr. Sumiti Yadava for R-2

ORDER

Reply to the IA No. 1255 of 2018 is filed today by the Appellant.

List the matter for hearing on <u>13.11.2018</u>.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

ts/js